

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

29. O.A. 060/01071/2014

(Harmander Singh VS. UOI & Ors.)

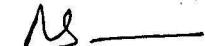
27.03.2015

Present: Mr. R.K. Sharma, counsel for the applicant.
Mr. Ram Lal Gupta, counsel for the respondents.

The learned counsel for the applicant after arguing for some time states that he wants to withdraw the present O.A. with liberty to file fresh one with better particulars.

The O.A. is accordingly dismissed as withdrawn with leave and liberty as prayed for.


(Dr. B.A. AGRAWAL)
MEMBER (J)


(RAJWANT SANDHU)
MEMBER (A)

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